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Title: Introduction of the Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015.

सूक्षम, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : महोदया, मैं पूरताव करता हूं :

"कि सूक्षम, तघु और मध्यम उद्यम विकास अधिनियम, <mark>2006</mark> का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए<sub>।</sub>"

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Micro, Small and Medium Enterprises Development Act, 2006."

The motion was adopted.

श्री कलराज मिश्र् **:** महोदया, मैं विधेयक पुरःस्थापित करता हूं। ...(*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.23 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.01 hrs

The Lok Sabha re-assembled at One Minute past Fourteen of the Clock.

(Hon. Deputy-Speaker in the Chair)

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, we totally oppose the Ordinance that has been tabled today. This is a black law...(Interruptions)